The columns should be filled up neatly in capital letters.

(5) The working, in no case or in the previous year, should be omitted and full details provided.

(4) The name of any member of the family in the name of any other person dependent on Government Servant.

(3) The declaration form is required to be filled in and submitted by every member of Class I, and Class II (Group A and Group B) Services under Rule 15(2) of the Civil Services (Conduct) Rules, 1955. (New Rule 18) of the CCS (Conduct) Rules, 1964 on the first appointment to the service and thereafter at the intervals of every five years.

(2) Where a short form lease is entered.

(1) In case where it is not possible to assess the value accurately, the approximation value in relation to present conditions may be indicated.

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Date: 12-01-2014
Signature: [Signature]

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Table: [Table with columns and rows]